

**SPECIAL BENCH**

**ITEM NO.142**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.27/ALD/2024**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DR. SURESH CHANDRA SRIVASTVA V/S ESS CEE BIOTECH (INDIA) PRIVATE LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Yashoj Guglani with Sh. Narender Thakur, Advs. : *For the Petitioner*

Sh. Praval Tripathi, Adv. : *For the Res. No.2*

**ORDER**

Ld. Counsel representing the Petitioner is present through VC.

- 1. This being a Special Bench, at the request of the learned counsel representing the petitioner, the matter is adjourned for further hearing on 22<sup>nd</sup> August, 2024 before the Regular Bench.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

***18<sup>th</sup> July, 2024***

*Pushpendra Kumar  
(P.S.)*